NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02.2018. AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|---------------------------|
| COMPANY PETITION/APPLICATION NO. | CP (IB)No. 89/9/HDB/2018 |
| NAME OF THE COMPANY | Aliens Developers (P) Ltd |
| NAME OF THE PETITIONER(S) | Sadanand Tumma & Aothers |
| NAME OF THE RESPONDENT(S) | Aliens Developers (p) Ltd |
| UNDER SECTION | |
| | Sec 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| V. Appa Rac | Coursel | 98-66 709054 | uns |
| Al Roma Ras | Coursel | 2019564709 | Crack |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|--------------------------|-------------|------------------------|-----------|
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ORDER

Heard Mr.V.Appa Rao along with Mr.P.V.Rama Rao, Learned counsels for the Petitioner; permitted to take personal notice to the Respondent.

Post the case on 22.03.2018.

Member (T)

Member (J)